NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 135(ND)14 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2016 AT Q2.00 P.M

NAME OF THE COMPANY: M/s. Mukesh Arneja & Ors. V/s. M/s. Mohindra Sales Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1 Vibin Tyagi 7 Advocats Respondents Vipin
2. Nehak Khurand 3

8. Julia flue - Advocate Petitioners Leve flue

A request for adjournment is being made by the ld. Counsel for the respondents, as the main counsel is in personal difficulty.

 Ld. Counsel for the petitioner has also informed this Bench that talks for settlement have fallen through. In view of the same, it is pressed that the application for arbitration be disposed off.

Re-notify this case for arguments and disposal of the application on 29.08.2016 at 10.30 a.m.

(Ina Malhotra)

SdL

Member Judicial

(R.Varadharajan) Member Judicial